

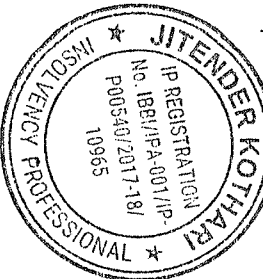
Name of the corporate debtor: Future Enterprise Limited; Date of commencement of CIRP: 27/02/2023; List of creditors as on: 21/03/2023  
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim - admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Central Bank of India	14/03/2023	2,85,04,88,162	2,53,80,76,292	Secured	2,53,80,76,292	NIL	NIL	NIL	NIL	NIL	31,24,11,870	NIL
2	SBI Global Factors Ltd*	17/03/2023	3,14,88,497	3,14,88,497	Secured	3,14,88,497	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Bank of Maharashtra	18/03/2023	13,94,17,762	12,71,81,527	Secured	12,71,81,527	NIL	NIL	0.12%	NIL	NIL	1,22,36,235	NIL
4	Canara Bank	18/03/2023	2,84,35,98,612	2,83,68,67,059	Secured	2,83,68,67,059	NIL	NIL	2.69%	NIL	NIL	67,31,553	NIL
5	CarbBank Factors Ltd.	18/03/2023	8,22,57,946	7,21,44,281	Secured	7,21,44,281	NIL	NIL	0.07%	NIL	NIL	1,01,13,665	NIL
6	Indian Overseas Bank *	18/03/2023	1,15,88,62,229	1,15,88,62,229	Secured	1,15,88,62,229	NIL	NIL	1.10%	NIL	NIL	NIL	NIL
7	HDFC Bank Limited	20/03/2023	1,23,63,41,032	1,12,99,82,039	Secured	1,12,99,82,039	NIL	NIL	1.07%	NIL	NIL	10,63,58,993	NIL
8	Indian Bank	20/03/2023	3,24,03,41,920	2,29,34,04,368	Secured	2,29,34,04,368	NIL	NIL	2.17%	NIL	NIL	94,69,37,552	NIL
9	Axis Bank Limited *	20/03/2023	1,53,28,50,101	1,53,28,50,101	Secured	1,53,28,50,101	NIL	NIL	1.45%	NIL	NIL	NIL	NIL
10	DBS Bank India Ltd	20/03/2023	64,81,68,254	58,06,87,792	Secured	58,06,87,792	NIL	NIL	0.55%	NIL	NIL	6,74,80,462	NIL
11	Union Bank of India	21/03/2023	1,48,93,51,948	1,31,83,19,191	Secured	1,31,83,19,191	NIL	NIL	1.25%	NIL	NIL	17,10,32,757	NIL
12	Centbank Financial Services Ltd	21/03/2023	33,44,81,99,056	29,71,41,80,129	NCD	29,71,41,80,129	NIL	NIL	28.13%	NIL	NIL	3,73,40,18,937	NIL
13	South Indian Bank Ltd. *	21/03/2023	1,12,13,70,286	1,12,13,70,286	Secured	1,12,13,70,286	NIL	NIL	1.06%	NIL	NIL	NIL	NIL
14	Axis Trustee Services Limited	21/03/2023	13,41,96,78,138	11,53,50,00,000	NCD	11,53,50,00,000	NIL	NIL	10.92%	NIL	NIL	1,88,46,78,138	NIL
15	IDBI Bank	21/03/2023	2,04,79,88,859	2,04,76,26,507	Secured	2,04,76,26,507	NIL	NIL	1.94%	NIL	NIL	3,62,352	NIL
16	Punjab National Bank	21/03/2023	1,72,09,19,017	1,56,41,74,927	Secured	1,56,41,74,927	NIL	NIL	1.48%	NIL	NIL	15,67,44,090	NIL
17	Dhanlaxmi Bank	21/03/2023	34,98,22,454	32,34,26,976	Secured	32,34,26,976	NIL	NIL	0.31%	NIL	NIL	2,63,95,478	NIL
18	Vistra ITCL (India) Limited	21/03/2023	2,10,05,52,404	1,50,00,00,000	NCD	1,50,00,00,000	NIL	NIL	1.42%	NIL	3,44,458	60,02,07,946	NIL
19	Trustee GEB CP Fund Trust	21/03/2023	48,30,47,455	-	NCD	-	NIL	NIL	0.00%	NIL	48,30,47,455	NIL	NIL
20	APSPIC Employees Provident Fund Trust	21/03/2023	11,61,24,438	-	NCD	-	NIL	NIL	0.00%	NIL	11,61,24,438	NIL	NIL
			70,06,08,68,580	61,42,56,42,201		61,42,56,42,201			58.15%		59,95,16,351	8,03,57,10,028	

1. The aforesaid list includes the claims received by the IRP till March 21, 2023 either through online/ e-mail and / or physically.  
2. This is not the final list of financial creditors; process of verification is still underway, basis which the above table shall be updated from time to time. In certain cases, requisite supporting documents have been sought and are awaited from the concerned claimants.

3. In all the cases, interest and penal interest on the claims has been put under verification except those marked in \* above.  
4. Claims have been provisionally admitted based on proof and document/information submitted by Financial Creditors, same could not be verified from the books of accounts of the corporate debtor. Therefore, the Claim amount and constitution of CoC may undergo change subject to completion of its verification.  
5. The above mentioned voting share has been computed on the basis of amounts verified as on date.

Jitender Kohhari  
Interim Resolution Professional of  
Future Enterprises Limited (under CIRP)  
IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965  
AFA No. AA1/10965/02/10923/104532 valid upto 21/09/2023